

which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Ministry of Communications'."

**DEMAND NO. 6—INDIAN POSTS & TELEGRAPHS DEPARTMENT (INCLUDING WORKING EXPENSES)**

"That a sum not exceeding Rs. 48,14,27,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Indian Posts & Telegraphs Department (Including Working Expenses)'."

**DEMAND NO. 7—METEOROLOGY**

"That a sum not exceeding Rs. 1,25,18,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Meteorology'."

**DEMAND NO. 8—OVERSEAS COMMUNICATIONS SERVICE**

"That a sum not exceeding Rs. 96,50,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Overseas Communications Service'."

**DEMAND NO. 9—AVIATION**

"That a sum not exceeding Rs. 3,47,63,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Aviation'."

**DEMAND NO. 10—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF COMMUNICATIONS**

"That a sum not exceeding Rs. 15,13,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957,

in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Communications'."

**DEMAND NO. 114—CAPITAL OUTLAY ON INDIAN POSTS AND TELEGRAPHS (NOT MET FROM REVENUE)**

"That a sum not exceeding Rs. 22,44,33,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay on Indian Posts and Telegraphs (Not met from Revenue)'."

**DEMAND NO. 115—CAPITAL OUTLAY ON CIVIL AVIATION**

"That a sum not exceeding Rs. 3,09,15,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Capital Outlay on Civil Aviation'."

**DEMAND NO. 116—OTHER CAPITAL OUTLAY OF THE MINISTRY OF COMMUNICATIONS**

"That a sum not exceeding Rs. 6,14,19,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1957, in respect of 'Other Capital Outlay of the Ministry of Communications'."

**NOMINATION TO PANEL OF CHAIRMEN**

**Mr. Speaker:** I would like to make an announcement. Consequent upon the election of Sardar Hukam Singh as Deputy-Speaker of Lok Sabha on the 20th March, 1956, a vacancy has occurred in the Panel of Chairmen. Under Rule 9(1) of the Rules of Procedure and Conduct of Business I hereby nominate Shri K. S. Raghavachari to serve as a member of the Panel of Chairmen.

5.43 P.M.

*The Lok Sabha then adjourned till Half Past Ten of the Clock on Friday, the 23rd March, 1956.*